

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.03.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 712 of 2022 in Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors.	Atul Shanker	Nakul Sachdeva-R1
2.	Comp. App. (AT) (Ins) No. 246 of 2020 & I.A No. 652 of 2020 & 247 of 2022	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
3.	Comp. App. (AT) (Ins) No. 790 of 2021 & I.A. No. 2100 of 2021	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	Joy Saha

For Directions

4.	Comp. App. (AT) (Ins) No. 176-178 of 2020	Vishal Ghisulal Jain Resolutioin Professional Vs. Amar Universal Pvt. Ltd.	Udita Singh	
5.	Comp. App. (AT) (Ins) No. 303 of 2021 & I.A. No. 706 & 707 of 2021	Om Drishian International Ltd. & Consortium (B R Kohli Construction Pvt. Ltd.) Vs. Akash Singhal Resolution Professional of Earth Infrastructure Ltd.	Gitanjali N.Sharma	Dhruv Gupta-COC Akash singhal Abhishek Raj Sharma Ashish Makhija
6.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri Surbhi Gupta Shaurya Dhoundiyal Amir Arsiwala

For Admission (Fresh Case)

7.	Comp. App. (AT) No. 40 of 2022	Jagjit Singh Suri Vs. Registrar of Companies, Delhi & Haryana & Anr.	Anjali Sharma	
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For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 863 of 2021	Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.	Shruti Agarwal	Udit Singh-R1 & R3 Nipun Gautam Yogesh
9.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
10.	Comp. App. (AT) No. 138 of 2021	Sanofi Healthcare India Pvt. Ltd. Vs. Union of India, Ministry of Corporate Affairs	Arunabh Chowdhury	

For Hearing

11.	Comp. App. (AT) (Ins) No. 742 of 2020 (PH)	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover Vikas Mehta
12.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	Kumarjit Banerjee Gaurav Gupta Pradeep Verma
13.	Comp. App. (AT) (Ins) No. 190 of 2021	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd. With	Rajanish Thukral	Udit Mendiratta Nikhil Kumar Singh
14.	Comp. App. (AT) (Ins) No. 245 of 2021	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
15.	Comp. App. (AT) (Ins) No. 501 of 2021	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	Vishal Gehrana-R1 Ruby Singh Ahuja Navandeep Singh-R2 Sohan Kinkhabwak
16.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2
17.	Comp. App. (AT) (Ins) No. 862 of 2021	National Agriculture Cooperative Marketing Federation Ltd. (NAFED) Vs. Synergy Petro Products Pvt. Ltd.	Sataroop Das	Priya Soni

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**